GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3664 ANSWERED ON 10TH AUGUST. 2023

HIGH TOLL CHARGES

3664. SHRI RAJMOHAN UNNITHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has noticed the protests against high toll charges levied by National Highways Authority of India (NHAI) and if so, the details thereof;
- (b) whether the Government proposes to reduce the increased toll charges; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) No, Sir. No protest against high toll charges levied by National Highways Authority of India has been observed.
- (b) to (c) No, Sir. User fee is levied at fee plazas on National Highways in accordance with fee rates specified in National Highways Fee (Determination of Rates and Collection) Rules, 2008 or in respective Concession Agreement, if applicable. The fee is revised every year as per the provision in said rules/Concession Agreement.
